Declaration of Assets and Liabilities

I, Satyendra Kumar Singh son of Sri Dewak Prasad Singh, aged 55 year belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Senio Reporter give here in below the details of the assets (Immovable, Movable, Bank Balance etc.) of myself, my approach to the service and presently working as Senio

etc.) of myself, my spouse and dependants:

A. <u>Details of movable assets</u>

(Assets in joints name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	self	Spouse Name(s): Sudha Kumari (Govt. Service)	Elder Son Ravi Ranjan Kumar (Govt.Service)	Younger Son Dr.Shashi Shekhar (Govt.Service)
(i)	Cash	10,000/-	5,000/-		
(2)	Deposits in Banks, Financial Institutions And non banking Financial Companies	87,777/- (Saving Account)	52,194/- (Saving Account) 5,00,000/- (Term Deposit) RD-5,000/-P.M.		
(iii)	Bonds, Debentures and Shares in companies	10,000/- (Sahara India)	10,000/- (Sahara India)		
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium 42936/-Yearly (Without GST) Kotak Life 20097/-Yearly (Without GST)	LIC Premium: 41919/-Yearly (Without GST)		
v)	Motor Vehicles (details of make etc.)	M.Cycle-Two BR-1AB-9809 BR-01FP0263 Car-I10Magna BR-01BL1025	-NIL-		
vi)	Jwellery (give details weight and value)	-NIL-	Gold-170 gm Silver- 100 gm Value-10,00.000/- (Aprox)		

(vii)	Other assets, such as values of	-NIL-	-NIL-	
	claims/interests			

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>
[Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

Sr. No.	Desciptiion	Self	Spouse Name Sudha Kumari (Employed)	Elder Son Ravi Ranjan Kumar (Employed)	Younger Son Dr. Shashi Shekhar (Employed)
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	1-Vill- Fatehpur, PO-Raghopur DistVaishali Khat No- 37,38& 458 रकवा- 1.43 एकड़ (पैतृक सम्पति से प्राप्त) Khata No 73 Plot No 831/2806 रकवा- 34.5 डी0 भैल्यू-60 लाख (लगभग) 3ग्राम-बनरझुला, जिला-राजबिराज(नेपाल) रकवा-0.5 एकड़ (पैतृक सम्पति) 3- Vill-Simri, PS-Sakra Dist-Muzaffarpur खाता नं0- 49 रकवा 174.92 डी0 (पैतृक सम्पति से प्राप्त)	Vill-Simri,PS-Sakra Dist-Muzaffarpur खाता नं0-21 खेसरा 1105 रकवा- 9 डी0 भैल्यू- 2 लाख		
(ii)	(i) Non-Agricultural Land- location(s)- Survey number(s)-Extent (Total measurement)-Current market value	1-ग्राम-हिटया, जिला-रांची(झारखंड) खाता नं0-91 प्लौट-1086 रकवा- 6 डी0 भैल्यू- 60 लाख (लगभग) 2-Urban Estate Faridabad अन्तर्गत Sector-77 का Plot no-311 HSVP द्वारा आवंटित। भैल्यू-63,66,300/-	1-ग्राम-दरियापुर खैराटाली प्रखंड-सम्पत्तचक, पटना खाता नं0-4 प्लौट 409 रकवा- 1688 वर्गफीट 2-ग्राम-नत्थुपुर पैठानी प्रखंड-फुलवारी,पटना खाता नं0-129,प्लौट-328 रकवा- 1701.25 वर्गफीट भैल्यू 90 लाख		

(iii	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	1ग्राम-धनौत,दानापुर जिला-पटना स्थित खाता नं0-311,प्लौट-75 रकवा- 1640 वर्गफीट में निर्मित पूर्णत: आवासीय मकान G+3 (डेढ् करोड् लगभग)	-NIL-	
(iv	Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	
(v)	Other (such as interest in property)	-NIL-	-NIL-	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :

[Note : Please give separate details for each item)

Sr. No	Description	Name & address of Bank Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-NIL-	
	(ii)Loans from financial institutions	-NIL-	
	(iii) Government Dues :(a) dues to departments dealing with government accommodation	-NIL-	
	(b) dues to departments dealing with supply of	-NIL-	

water.		
(c) dues to departments dealing with supply of electricity	-NIL-	

les to departments ng with telephones	-NIL-	
oort (including	-NIL-	
her dues, in any	-NIL-	
ome Tax including rge [Also indicate the ment year up to which a Tax Return filed. a also permanent nt Number (PAN)]		
ealth Tax [Also te the assessment up to Wealth eturn filed.]		
ales Tax [Only in f property business	-NIL-	
operty Tax	2068/-(F.Y. 2022-23)	
	ies to departments ing with government out (including fit and helicopters) her dues, in any ome Tax including rge [Also indicate the ment year up to which is Tax Return filed. It also permanent int Number (PAN)] realth Tax [Also te the assessment ip to Wealth eturn filed.] ales Tax [Only in f property business	res to departments ag with government port (including ft and helicopters) ther dues, in any therefore a control of the desired and t